## **NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA**

CP(IB) No.170/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14th December 2017, 10.30 A.M.

Name	of the Company	RBL Bank Ltd-Vs-MBL II	nfrastructure Ltd	
Under Section		60 IBC		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

SHAUNAK MITRA, Adv. ? Resolution four wind MEHA SOMANI, PCS & Applicant Applicant 14/12/2017

## ORDER

Ld. Counsel for the Resolution Applicant has mentioned the matter for change of date of hearing fixed on 20/12/2017.

List CA (IB) No.543/KB/2017 on 18/12/2017 instead of 20/12/2017. Resolution Applicant is directed to inform the concerned party accordingly.

30 (Jinan K.R.)

Member (I)

(V.P.Singh) Member (I)